

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.225- IA/462(AHM) 2024
In
C.P.(IB)/261(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

BBM Impex Pvt Ltd

.....Applicant

V/s

Innovative Tyres and Tubes Ltd

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Pragati Bansal, Advocate for

Mr. Navin Pahwa, Sr. Advocate

For the Respondent / SRA

: Mr. Kunal Vaishnav, Advocate for R-2

ORDER

IA/462(AHM) 2024

None has appeared on behalf of the respondent No. 1 as well as Chairman of the Monitoring Committee.

Learned Counsel for the respondent No. 2 / SRA states he has filed their response to this application by way of affidavit through e-mode.

Learned Counsel for the applicant seeks adjournment in the matter, as the main arguing Counsel is not available today.

Re-list on 14.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)